

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-317  
(IB)-1295(ND)2019

IN THE MATTER OF:

M/s. Jammu & Kashmir Bank Ltd.

...Applicant

V/s

M/s. Vinayak Rashi Steels Rolling Mills Pvt. Ltd. & Ors.

...Respondent

SECTION

Under Section 7 of IBC, 2016

Order delivered on 09.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Jatin Julka, Adv. Syed Arsalan, Adv. Prateek Khaitan

For the Respondent

: Adv. Vaibhav Dabas

ORDER

Ld. Counsels for both the parties have put in appearance and pray for adjournment.

List the case on 15.01.2020.

sd/-

(SUMITA PURKAYASTHA)  
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

KB